

[This speech was delivered by Justice Pankaj Mithal on 05.01.2020 in the J.T.R.I. U.P. Lucknow on Inauguration of Induction Training Programme for the Civil Judges (Junior Division)]

Judiciary: Back-bone of the Country

Congratulations, Ladies & Gentlemen for joining the U.P. Judiciary,

My Lord the Chief Justice,

Justice Mehboob Ali, Chairman, J.T.R.I.,

My esteemed brother Judges both on the dias & off the dias,

Director J.T.R.I. & her team,

And all other present.

An honest & strong judiciary is the back bone of the country. If the judiciary of the country is good & effective, it means freedom survives and all other organs & limbs of administration tends to fall in line. You are, therefore, the “भारत भाग्य विधाता”, the future of the sovereign nation.

It is an achievement to have qualified the tough selection. I presume you are knowledgeable, intelligent, studious & hard working or laborious but besides these qualities you require a special kind of aptitude to work as a successful judicial officer.

The faculty of the J.T.R.I. had worked hard to finalise your training course that apart from other things will lay your foundation as a good human being & a Judicial Officer. You are not going to be taught any new thing but your judicial skills would be sharpened & your personality would be shaped into that of a matured Judicial Officer. It is simply competence building.

On the foundation of this course would stand a beautiful building and your career. I trust you will not disappoint any us.

Henceforth, you will discharge divine functions according to the constitution & the laws but it cannot be divorced from morals and the

rich & valuable Indian culture & traditions.

I trust this training programme would be a grand success and hope that all of you would be immensely benefited by it.

Thanks a lot for hearing me patiently.